

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4326
ANSWERED ON:20.02.2014
UTILISATION CERTIFICATE
Shanavas Shri M. I.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the States/Union Territories including Kerala which have submitted Utilisation Certificates in respect of the funds granted under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State/ Union Territory-wise;
- (b) the criteria for releasing funds to the States under MGNREGS which have not submitted the said certificates in respect of the earlier releases; and
- (c) the steps taken by the Government to persuade the States and UTs for submission of the said certificates under MGNREGS?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): The (MGNREGA) is a demand driven Wage Employment Programme and funds to States/UTs are released as per section 22 of MGNREGA 2005. All States/UTs except Uttarakhand, Dadra and Nagar Haveli and Daman and Diu have submitted Utilization Certificates (UC). While two UCs amounting to Rs.0.99 crore was due from Daman and Diu, one UC each was pending from Uttarakhand and Dadra and Nagar Haveli for MGNREGA grant of Rs.0.81 cr. and Rs.0.40 cr. respectively as on 31.12.13.

Submission of UC when it becomes due is a mandatory condition to obtain further installment under MGNREGA. The States/UTs have been periodically advised to submit UCs on grants under MGNREGA when it becomes due.